

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 4228/2013

New Delhi, this the 29<sup>th</sup> day of August, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Subhan Ali,  
Assistant Post Master (Counter)  
Head Post Office,  
Ghaziabad.

...Applicant

(By Advocate: Mrs. Meenu Mainee)

Versus

1. Union of India through  
Ministry of IT & Communication,  
Dak Bhawan, Sansad Marg,  
New Delhi.
2. Chief Post Master General  
of UP Circle,  
Lucknow.
3. Deputy Director General (PAF),  
Room No.405, PA Wing,  
Dak Bhawan,  
Sansad Marg,  
New Delhi.
4. Sr. Supdt. Of Post Offices,  
Ghaziabad Division,  
Ghaziabad. ...Respondents

(By Advocate : Shri S.M. Arif)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

Learned counsel for the applicant submits that the relief claimed by the applicant has been granted by the respondents and, accordingly, she is instructed by the client to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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